GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4233 ANSWERED ON:04.05.2007 URBAN WATER SUPPLY PROGRAMME Owaisi Shri Asaduddin

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether several pilot studies show that water loss in distribution account to 20% to 50% in the House Service connection;
- (b) if so, whether this Ministry has brought out a manual on operation and maintenance of urban water supply system and forwarded to the State Governments:
- (c) if so, the details thereof;
- (d) the future strategy chalked out by the Government for better management in maintenance and supply of water to urban areas of the country;
- (e) whether the Government is contemplating any special scheme in the Eleventh Five Year Plan in this regard; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

- (a): Ministry of Urban Development had sponsored a study through National Environmental Engineering Research Institute (NEERI), Nagpur for performance evaluation of `Water Distribution Systems of selected cities in India`. NEERI submitted its report in October, 1992 indicating that based on pilot studies in various cities of India about 82.6% leaks are in `house service connections` and about 17.4% leaks are in `pipe mains` and `sub-mains`.
- (b)&(c): The Ministry of Urban Development has brought out a Manual on Operation and Maintenance of Water Supply Systems in January, 2005 and circulated to all State Governments for adoption. The manual is also available on MoUD website at www.urbanindia.nic.in.

The said O&M Manual covers all aspects of O&M including treatment of water from various sources, drinking water quality surveillance, water audit, leakage control, human resource development and public private partnership.

(d): The Manual on `Operation & Maintenance of Water Supply Systems` has outlined strategy for efficient operation and maintenance of water supply systems for adoption by the State Governments, Departments/ Organizations in-charge of Urban Water Supply Systems.

Under JNNURM launched by this Ministry in December, 2005, State Governments/ Urban Local Bodies in-charge of Water Supply Systems are required to implement certain mandatory/ optional reforms for improvement of services and efficient service delivery including reduction in leakages, introduction of water and energy audit in the systems and switching over from intermittent water supply to continuous water supply ultimately aiming for supply on 24x7 basis.

(e)&(f): No specific scheme is contemplated in the 11th Five Year Plan for maintenance and management of Water Supply Systems.